

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) to (e). Excluding 2 mills declared fit to be scrapped, 15 cotton textile mills were lying closed at the end of January, 1969. Four of these mills have already been investigated under the Industries (Development and Regulation) Act, 1951, but since liquidation petitions in respect of them are pending in the High Court, action under that Act could not be taken. The affairs of four mills have recently been investigated by the Committees appointed under the Act mentioned above. After considering the report of the Investigation Committee, Government have appointed Authorised Controller under the above mentioned Act for one of these mills and the reports in respect of the remaining 3 mills are under examination. The affairs of two mills are under investigation and further action will be considered after the reports of the Investigation Committees are received. While liquidation petition is pending in respect of one mill in the High Court, the cases of the remaining 4 mills are being examined in consultation with the State Government.

Trade Agreements concluded by State Trading Corporation

2693. SHRI P. M. SAYEED :
SHRI MANIBHAI J. PATEL :

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) the names of the countries with which State Trading Corporation entered into agreements for the export of Indian goods during 1967-68 and 1968-69 so far ;

(b) the value of such exports year-wise;

(c) how do they compare with those for the year 1966-67 ; and

(d) the improvements brought about in this Organisation during 1967-68 and 1968-69 ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) The State Trading Corporation entered into agreement for exports of Indian goods with trading organisations and firms in the following countries :

Australia
Austria
Burma
Belgium
Bulgaria
Canada
Ceylon
Congo
Czechoslovakia
Damman
Dubai
Ethiopia
Finland
France
Formosa
G. D. R.
Germany (F. R. G.)
Ghana
Hungary
Hongkong
Indonesia
Iran
Iraq
Israel
Italy
Japan
Kenya
Korea South
Kuwait
Lebanon
Malaysia
Muscat
Nepal
Netherland
Nigeria
New Zealand
Phillipines
Poland
Rwanda
Saudi-Arabia
Singapore
Spain, Sweden
Switzerland
Tanzania
Thailand
Turkey
U. A. R.
Uganda
United Kingdom
U. S. A.
U. S. S. R.
Yugoslavia
Zambia

(b) 1967-68 Rs. 23.57 crores.
1968-69
(upto 31.12.1968) Rs. 31 14 crores.

(c) Exports in 1966-67 amounted to Rs. 30.99 crores. The value of export in 1966-67 gained consequent upon devaluation. In 1967-68, the export effort of the Corporation was affected by a fall in exportable surpluses of agricultural products; further, there was a change in the accounting procedure by which only exports directly negotiated and implemented by the Corporation were taken into account.

(d) Government appointed a Committee in May, 1968 to review the trading techniques and methods of the State Trading Corporation and its organisational structure with a view to taking necessary steps for further strengthening and improving its operational efficiency. The Committee submitted its Interim Report in September, 1968. The Interim Report emphasised the need to give early attention to organisational and systems aspects. Government have accepted these recommendations and expressed their broad agreement with the views of the Committee in the Interim Report. The Corporation is implementing these recommendations. The final report of the Committee is awaited.

विदेशों में भारतीय दूतावासों में नियुक्त मंत्रालयों के अधिकारी

2684. श्री मोलह प्रसाद : क्या बंदेशिक कार्य मंत्री 18 दिसम्बर, 1968 के तारांकित प्रश्न संख्या 840 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या विदेशों के भारतीय दूतावासों में नियुक्त मंत्रालयों के कर्मचारियों के बारे में इस बीच जानकारी एकत्रित कर ली गई है ; और

(ख) यदि हाँ, तो उसका व्यौरा क्या है ?

बंदेशिक-कार्य मंत्री (श्री शिनेस सिंह) :

(क) और (ख). अधिकांश सूचना तो पहले ही संग्रहीत की जा चुकी है किंतु दो जगहों से संबद्ध सूचना अभी मानी है। यह सूचना जल्दी ही सदन की मेज पर रख दी जाएगी।

Extensions given to Class I Officers in the Ministry of Defence

2695. DR. SUSHILA NAYAR : Will the Minister of DEFENCE be pleased to state :

(a) the number of cases in 1968 in which extension or reappointment was given to Class I Officers who were going to retire at the age of 58 ;

(b) the names of such Officers ; and

(c) the reasons for their extension or reappointment ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) to (c). The required information is being collected and will be laid on the Table of the House as soon as possible.

N.C.C. in Tamil Nadu

2696. SHRI CHENGALRAYA NAIDU :
SHRI YAJNA DATT SHARMA :

Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that the Government of Tamil Nadu have refused to accept the request of the Centre for reviving the N.C.C. in the State with Hindi words of command ;

(b) if so, the reaction of the Central Government ; and

(c) the steps being taken by Government to resolve the deadlock ?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R. KRISHNA) : (a) to (c). N.C.C. training is largely suspended in Tamilnadu at the request of the State Government pending a decision on the State Government's proposal that the 'Words of Command' used in the N.C.C. units in the State should be changed from Hindi to English. The correspondence which followed rests with a request to the Chief Minister to agree to the continuance of the *status-quo ante* in this matter.

बर्मा के बैंकों में भारतीय राष्ट्रजनों की जमा राशि

2697. श्री ज्योत प्रकाश त्यागी :

श्री राम स्वकथ विद्यार्थी :